

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA

UNSTARRED QUESTION NO. 3327

ANSWERED ON MONDAY, AUGUST 09, 2021/SRAVANA 18, 1943 (SAKA)

CASH DEPOSIT MACHINES

3327. SHRI NARANBHAI KACHHADIYA:
SHRI BHAGIRATH CHOUDHARY:
SHRI PARBATBHAI SAVABHAI PATEL:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has got any data regarding cash deposit machines in the country;
- (b) if so, the details thereof, State-wise /Union Territory-wise;
- (c) whether there is shortage of cash deposit machines in the country and if so, the details thereof; and
- (d) the action taken/being taken by the Government to increase the number of cash deposit machines in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR BHAGWAT KARAD)

(a) to (d) As per Reserve Bank of India (RBI) circular DBR.No.BAPD.BC.68/22.01.001/2014-15 dated 02 February 2015, Scheduled Commercial Banks (SCBs) (including RRBs) are permitted to install Cash Deposit Machines (CDMs) / Bunch Note Acceptor Machines (BNAMs) at centres/places identified by them without having the need to take permission from RBI in each case. The said circular has also stipulated as under:

- a. CDMs/BNAMs may be installed at any place identified by banks with adequate security arrangements;
- b. CDMs/BNAMs should not return any note which is suspect / counterfeit to the customer; and
- c. An audit trail of transactions should be available to enable reporting detection of counterfeit notes.

Decisions regarding the deployment of CDMs by banks are taken as per the extant RBI guidelines, Board approved policy of the banks and as per the viability of CDM in a given location

Further, State-wise /Union Territory-wise information related to the Bunch Note Acceptor Machine (BNAMs) / Cash Deposit Machines (CDMs), Cash Deposit Machines (CDMs) & Cash Recycler Machines (CRMs) as on March 31, 2021 is at Annexure.

Annexure as referred to in part (b) of the Lok Sabha Unstarred Question No. 3327 for answer on 09.08.2021 regarding
" Cash Deposit Machines"

S.No.	State	Bunch Note Acceptor Machine (BNAMs) / Cash Deposit Machines (CDMs)	Cash Deposit Machines (CDMs)	Cash Recycler Machines (CRMs)	Grand Total
1	ANDAMAN & NICOBAR ISLANDS	1	0	7	8
2	ANDHRA PRADESH	8	42	2288	2338
3	ARUNACHAL PRADESH	0	3	19	22
4	ASSAM	6	36	306	348
5	BIHAR	3	54	465	522
6	CHANDIGARH	0	42	94	136
7	CHHATTISGARH	3	18	212	233
8	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	2	0	35	37
9	GOA	0	37	87	124
10	GUJARAT	8	80	1825	1913
11	HARYANA	2	49	894	945
12	HIMACHAL PRADESH	1	11	118	130
13	JAMMU & KASHMIR	2	27	88	117
14	JHARKHAND	1	28	314	343
15	KARNATAKA	17	286	2628	2931
16	KERALA	4	124	1524	1652
17	LADAKH	0	0	4	4
18	LAKSHADWEEP	0	0	1	1
19	MADHYA PRADESH	6	40	556	602
20	MAHARASHTRA	38	180	3065	3283
21	MANIPUR	0	0	18	18
22	MEGHALAYA	0	1	46	47
23	MIZORAM	0	0	31	31
24	NAGALAND	0	0	19	19
25	NCT OF DELHI	18	94	1206	1318
26	ODISHA	1	28	971	1000
27	PUDUCHERRY	2	4	67	73
28	PUNJAB	9	97	965	1071
29	RAJASTHAN	5	48	950	1003
30	SIKKIM	0	0	10	10
31	TAMIL NADU	249	259	4029	4537
32	TELANGANA	9	886	1940	2835
33	TRIPURA	0	3	25	28
34	UTTAR PRADESH	9	142	1680	1831
35	UTTARAKHAND	1	19	210	230
36	WEST BENGAL	7	140	1588	1735
	Grand Total	412	2778	28285	31475

Source: Reserve Bank of India